Declaration of Assets and Liabilities

So(Est.)

Year 2024-25

K	RA	JEEV RA	MALM	so	n of	SRI DINESH PRASAD	
Ag	ed	34	years,	belonging	to E	Bihar Legislative Assembly Secretariat	
Se	rvice	and pres	sently wo	orking as	RE	ESEARCH / REFERENCE ASSISTANT	
giv	e he	erein belo	w the d	etails of th	e assets	(immovable, movable, bank balance, etc.) o	of
my	self,	my spou	se and d	ependants*	:		

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given) $\$

Sr. No.	Description	Self	Spouse	Dependant-1 (name)	Dependant-2 (name)	Dependa nt-3 Etc. Name
(i)	Cash	₹ 35,000/-	₹ 25,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 1,55,000 (approx)	₹ 22,000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	₹ 40,000 Share ₹ 3,17,000 MF	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	₹ 1,10,000/- PPF	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	APACHE & JUPITER	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	60 GM (GOLD)	300 GM (GOLD)	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	₹ 50,000/-	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

A. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb 2024
(a)	(i) Loans from Banks	Rs 13,00,000 from HDFC Bank Ltd	Rs 30,000
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL .	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL .
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	₹ 2,00,000	₹ 2,00,000	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ack.NO. :- 162496950290724 A.Y. 2024-25 PAN – AYMPR6784J	NOT APPLICABLE	
	aircraft and helicopters) (f) Other dues, if any ₹ 2,00,000 (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	NIL	NIL	
		NIL	NIL	
	(iv) Property Tax	NIL	NIL	

B. Personal Detail

GPF/CPF/PRAN No. : - 110104056369

Gender : - MALE

Date of Birth : - 21/06/1990

Class/Group : - E

Cadre : - Bihar Legislative Assembly Secretariat

Home District : - NAWADA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rajeev Ramjan.

Name of Employee:RAJEEV RANJAN

Place: Patna Designation: Research/Reference Assistant

Date: 13.02.2025 Department: Bihar Legislative Assembly Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rajeer Ranjan.